COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 308 OF 2017

Dated: 21st February 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Lanco Amarkantak Power Limited Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R-1

Mr. Vishrov Mukerji

Ms. Nishtha Kumar for R-2

Mr. M. G. Ramachandran Ms. Ranjitha Ramachandran

Ms. Poorva Saigal Ms. Anushree Bardhan Mr. Shubham Arya for R-3

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>10.04.2018.</u>

(Justice N. K. Patil) Judicial Member

(I. J. Kapoor)
Technical Member

ts/tpd